

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000072/2023	ACC INDIA PVT. LTD. VS KHUSHI REALCON PVT. LTD.	SAGARIKA SAHOO VS	// (//
2	BLAPL/0012633/2023	KALU PRADHAN VS STATE OF ODISHA	NIRAKAR MALI VS	//0 ADJ,KODALA(Ganjam) 2(A)CC/0000003/2023
3	BLAPL/0012634/2023	JAYANTA KUMAR PATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SARANGADA /137 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000108/2023
4	BLAPL/0012635/2023	SRI CHANDAN MISHRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIAPANDA /98 /2023 J.M.F.C.,PURI(Puri) GR/0000430/2023
5	BLAPL/0012636/2023	SWADHIN MANDAL VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SAHADEV KHUNTA /414 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000298/2023
6	BLAPL/0012637/2023	TARAK BISWAS VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SAHADEV KHUNTA /414 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000298/2023
7	BLAPL/0012638/2023	L. AKHIL @ L. UDAYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /127 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000465/2023
8	BLAPL/0012639/2023	SAMBHU DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	SATYABADI /149 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000141/2023
9	BLAPL/0012640/2023	ANAND K. VS STATE OF ODISHA	RAMDAS ACHARY VS	SARANGADA /137 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000108/2023
10	BLAPL/0012641/2023	MITU @ DILLIP @ DILIP KUMAR SATAPATHY VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	JAGATPUR /391 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000154/2023
11	BLAPL/0012642/2023	SUMANTA SANKHARI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000018/2023

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12	BLAPL/0012643/2023	PHANINDRA BHUSAN MAJHI @ PHANINDRA BIHARDI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	TUSRA /60 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000637/2022
13	BLAPL/0012644/2023	PRABHAS RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /157 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000011/2023
14	BLAPL/0012645/2023	RAJESH SETH VS STATE OF ODISHA	ANKITA TRIPATHY VS	BOLANGIR TOWN /472 /2023 () //
15	BLAPL/0012646/2023	BIKESH NAGAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /99 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2022
16	BLAPL/0012647/2023	LAKINATH PADIAMI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /531 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000653/2023
17	BLAPL/0012648/2023	NAGESH KATAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /211 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MALAKANGIRI(Malkangiri) CT/0000141/2023
18	BLAPL/0012649/2023	ALOK @ ALOK PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /160 /2023 ASSISTANT SESSIONS JUDGE,NAYAGARH(Nayagarh) ST/0000214/2023
19	BLAPL/0012650/2023	LAMBODHAR @ LAMBODAR YADAV VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000033/2023
20	BLAPL/0012651/2023	KALIA @ DEEPAK THELA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /77 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000280/2023
21	BLAPL/0012652/2023	ADU MUDULI @ MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
22	BLAPL/0012653/2023	RAJIV @ RAJIB SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /143 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000522/2023
23	BLAPL/0012654/2023	ORUPALA NARESH	ASIT KUMAR JENA	KALIMELA /252 /2023

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000212/2023
24	BLAPL/0012655/2023	PADMAN MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /57 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000089/2023
25	BLAPL/0012656/2023	TRILOCHAN ROUT VS STATE OF ODISHA	SIDHARTHA DAS VS	JARADA /390 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000595/2023
26	BLAPL/0012657/2023	T. SARAN RAJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /103 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000125/2022
27	BLAPL/0012658/2023	HARMOHAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	LALBAG /294 /2020 C.J.M.,CUTTACK(Cuttack) ST/0000006/2023
28	BLAPL/0012659/2023	KARTIK PANDI @ MANGA VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /269 /2018 () //
29	BLAPL/0012660/2023	SHANKAR BAISHNAB VS STATE OF ODISHA	SOUMYAKANTA TRIPATHY VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000169/2023
30	BLAPL/0012661/2023	SAMEER PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NANDANKANAN /93 /2022 () //
31	BLAPL/0012662/2023	SUSIL KUMAR BARIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BOLANGIR TOWN /273 /2023 () //
32	BLAPL/0012663/2023	BANTY @ DIPAK SAMAL VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	CUTTACK SADAR /514 /2023 () //
33	BLAPL/0012664/2023	SIBA PRASAD @ NARENDRA @ NARI JENA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KANTAMAL /68 /2023 () //
34	BLAPL/0012665/2023	SK. JAKIN HUSSAIN @ SK. JAKIR HUSSAIN @ SK. SANDIP @ SK. SAHOO VS	VS VS	KENDRAPARA SADAR /189 /2019 ()

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35	BLAPL/0012666/2023	STATE OF ODISHA MIRJA GAJI BEG @ MIRZA GALIB @ TUKUNA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /189 /2019 ()
36	BLAPL/0012667/2023	STATE OF ODISHA PADMA BHUSAN MAJHI VS	DURLLABHA RANJAN MISHRA VS	// TUSRA /60 /2022 ()
37	BLAPL/0012668/2023	STATE OF ODISHA SANUJA KANHAR VS	GURU PRASAD PANDA VS	// / /0 ()
38	BLAPL/0012669/2023	STATE OF ODISHA FAKIRA KHARA VS	AMULYA RATNA PANDA VS	// POTTANGI /124 /2023 ()
39	BLAPL/0012670/2023	STATE OF ODISHA BABU @ RAJU DAS VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /183 /2023 ()
40	BLAPL/0012671/2023	STATE OF ODISHA KIRTIM DIGAL VS	AMULYA RATNA PANDA VS	// K.NUAGOAN /69 /2023 ()
41	BLAPL/0012672/2023	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// CRRI /157 /2023 ()
42	BLAPL/0012673/2023	STATE OF ODISHA ALOK MANDAL VS	KASHINATH PATNAIK VS	// CRRI /157 /2023 ()
43	BLAPL/0012674/2023	STATE OF ODISHA YASH KUMAR VS	GAJENDRA KUMAR BAG VS	// BOLANGIR TOWN /269 /2023 ()
44	BLAPL/0012675/2023	STATE OF ODISHA GOPINATH ROUT @ GOPI VS	SAKTI PRASAD DAS VS	// DHAULI PS /170 /2023 ()
45	BLAPL/0012676/2023	STATE OF ODISHA BUDHINATH MALI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// PURI GRPS /48 /2023 () //

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46	BLAPL/0012677/2023	SOUBHAGYA GHADEI VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
47	BLAPL/0012678/2023	PRAKASH NAG VS STATE OF ODISHA	PRAGNYA NANDA PATTNAIK VS	JEYPORE SADAR /132 /2023 () //
48	BLAPL/0012679/2023	AJAY BEHERA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KHETRARAJPUR /209 /2023 () //
49	BLAPL/0012680/2023	PURAN SABAR VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BUDEN /97 /2018 () //
50	BLAPL/0012681/2023	SK. SUJAY @ SUJJAUDDIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RAIBANIA /38 /2016 () //
51	BLAPL/0012682/2023	SANATAN MANDAL @ SONI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /384 /2023 () //
52	BLAPL/0012683/2023	ABHISHEK RAJA CHETTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /117 /2023 () //
53	BLAPL/0012684/2023	SITAKANTA ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
54	BLAPL/0012685/2023	TRILOCHAN DHURUA VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /226 /2023 () //
55	BLAPL/0012686/2023	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHALLIKOTE /753 /2022 () //
56	BLAPL/0012687/2023	BIKASH MALLIK @ BAPI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KOREI /119 /2023 () //
57	BLAPL/0012688/2023	SAMEER KUMAR BEHERA @ MITUNA @ SAMIR KUMAR BEHERA	MOUSUMI NANDA GURU	MANIABANDHA /82 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012689/2023	BIRA MALLIK	ASHOK KUMAR BEHERA	BARI /391 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012690/2023	SAMBHU LUHA	SIDHARTHA DAS	BARGARH /597 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012691/2023	ASIQ SUNA @ JAGDU SUNA	SIDHARTHA DAS	BARGARH /586 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012692/2023	PARBATI BAG	SARATHI JYOTI MOHANTY	BHATILI /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012693/2023	DAMU DURU	SANGRAM KESHARI ROUT	NANDAPUR /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012694/2023	CHITTARANJAN BHOI	TARINI PANIGRAHI	SUNABEDA /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012695/2023	JAY SAMANTA @ DODO	RUDRA NARAYAN PARIJA	JHARSUGUDA /421 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012696/2023	MITALI SWAIN	SIBA PRASAD SAHOO	JAGATPUR /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012697/2023	SUNIL @ BSHIKESHAN PUTEL	MOHENDRA KUMAR MOHAPATRO	BOLANGIR TOWN /490 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012698/2023	SACHIN DRA ORAM @ SACHIN ORAM @ SACHINDRA KUMAR MOHAPATRO	MOHENDRA NARAYAN ROUT	RUGUDI /97 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012699/2023	RAJESH KUMAR BEHERA	AMITAV TRIPATHY	RANPUR /179 /2022
		VS	VS	()

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69	BLAPL/0012700/2023	STATE OF ODISHA BIKASH CHANDRA MALLIK VS	RAMAKANTA PRADHAN VS	// MANGALPUR /272 /2023 ()
70	BLAPL/0012701/2023	STATE OF ODISHA SANKAR SAHU VS	TANMAYA KUMAR MOHANTY VS	// KHALLIKOTE /753 /2022 ()
71	BLAPL/0012702/2023	STATE OF ODISHA RANJIT BHOI VS	BINAPANI PRADHAN VS	// ITAMATI /129 /2023 ()
72	BLAPL/0012703/2023	STATE OF ODISHA RANADHIR PRATAP SINGH VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
73	BLAPL/0012704/2023	STATE OF ODISHA RINKU MOHANTA VS	PRABIR KUMAR RAY VS	// TOMKA /123 /2023 ()
74	BLAPL/0012705/2023	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /182 /2022 ()
75	BLAPL/0012706/2023	STATE OF ODISHA CHINARUL ISLAM VS	BIBHU PRASAD CHHUALSINGH VS	// / /0 ()
76	BLAPL/0012707/2023	STATE OF ODISHA DILIP RANJAN NATH VS	BISHNU PRASAD PRADHAN VS	// / /0 ()
77	BLAPL/0012708/2023	REPUBLIC OF INDIA (CBI) SIBA PRASAD SAHU VS	CHHABI BEHERA VS	// ADVA /24 /2022 ()
78	BLAPL/0012709/2023	STATE OF ODISHA BADAL SINGH VS	BASANTA KUMAR DAS VS	// HEMGIR /216 /2023 ()
79	BLAPL/0012710/2023	STATE OF ODISHA TARASANKAR MOHANTY VS	RANJITA SINGH VS	// KANDARPUR /201 /2023 ()
		STATE OF ODISHA		//

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80	BLAPL/0012711/2023	SUSANTA MOHANTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	//0 () //
81	BLAPL/0012712/2023	AYUB VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /18 /2022 () //
82	CMAPL/0000756/2023	GOBINDA SETHY VS STATE OF ODISHA	GOPINATH PANDA VS	// () //
83	CMAPL/0000757/2023	SABITA PATI VS STATE OF ODISHA	BIKRAM SENAPATI VS	// () //
84	CMAPL/0000758/2023	DR. SNEHALATA SAHU VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// () //
85	CMAPL/0000759/2023	RANJANA SAHOO VS STATE OF ODISHA	ADV. VS	// () //
86	CMAPL/0000760/2023	BINOD BIHARI SWAIN VS STATE OF ODISHA	ADV. VS	// () //
87	CMAPL/0000761/2023	SHAKUNTALA JENA VS STATE OF ODISHA	ADV. VS	// () //
88	CMAPL/0000762/2023	RANJAN KUMAR SATAPATHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
89	CMP/0001369/2023	MAHENDRA PADHAN VS SAHEBA PADHAN	RAMAKANTA SARANGI VS	// A.D.J.,BARGARH(Bargarh) RFA/0000068/2022
90	CMP/0001370/2023	MANOJ @ MANOJ KUMAR DEY VS DEB KUMAR DEY	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) CS/0000438/2019
91	CMP/0001371/2023	NABA KUMAR MOHANTY	SANJEEV UDGATA	//

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		VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
92	CMP/0001372/2023	SUMITA MOHANTY ABHIMANYU JENA	SANTOSH KUMAR DWIVEDY	CS/0000048/2017 //
		VS	VS	DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar)
93	CMP/0001373/2023	BHOLANATH JENA SUDHAKAR SAHOO	MANOJ KUMAR MOHANTY	Fao/0000069/2023 //
		VS	VS	CIVIL JUDGE (SD),BANAPUR(Khordha)
94	CMP/0001374/2023	SUKUMARI DEI @ SAHOO SUKADEBA PRUSTY	H.K.MALIK	CS/0000001/2023 //
		VS	VS	CIVIL JUDGE (JD),SALIPUR(Cuttack)
95	CMP/0001375/2023	SARAT PRUSTY LAXMINARAYAN MISHRA	UPENDRA KUMAR SAMAL	CS/0000013/2022 //
		VS	VS	CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
96	CMP/0001376/2023	JAGDEEP PRATAP DEO LAXMINARAYAN MISHRA	UPENDRA KUMAR SAMAL	CMA/0000034/2023 //
		VS	VS	CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
97	CMP/0001377/2023	JAGDEEP PRATAP DEO TAPASWINI TRIPATHY	TUSAR KUMAR MISHRA	CMA/0000034/2023 //
		VS	VS	()
98	CMP/0001378/2023	KHUDU TRIPATHY DIPTIMAYEE SAHU	RABINDRA NATH PRUSTY	// //
		VS	VS	()
99	CMP/0001379/2023	SUDIPTA CHANDRA SAHU PHULA BEWA	BANSHIDHAR BAUG	// //
		VS	VS	()
100	CMP/0001380/2023	RANJULATA ROUT ATUL KUMAR SHUKLA	SMITA RANJAN PATNAIK	// //
		VS	VS	()
101	CMP/0001381/2023	RACHANA AWASTHI ATUL KUMAR SHUKLA	SMITA RANJAN PATNAIK	// //
		VS	VS	()
102	CMP/0001382/2023	RACHANA AWASTHI INDRAMANI PRADHAN	HRUDANANDA MOHAPATRA	// //
		VS	VS	()

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103	CMP/0001383/2023	GOVINDA CHANDRA JENA @ PRADHAN DHANESWARI MISHRA VS NARAYAN DEBATA	ANUPAM DASH VS	// // ()
104	CMP/0001384/2023	SONALI MOHAPATRA VS JITANJALI LENKA	JYOTI PATNAIK VS	// // ()
105	CONTC/0008465/2023	SWARNALATA BEHERA VS ROOPA ROSHAN SAHOO, COMNR. CUM SECY., ODISHA MODEL TRIBAL EDUCATION SOCIETY (OMTES)	ADV. VS	// // ()
106	CONTC/0008466/2023	MANAS KUMAR ROUT VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR.	ADV. VS	// // ()
107	CONTC/0008467/2023	TAPAN KUMAR BARIK VS S.AWASTHI, PRINCIPAL SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT.	ADV VS	// // ()
108	CONTC/0008468/2023	HARISH CHANDRA PALEI VS VINEET BHARADWAJ, COLLECTOR AND D.M., MAYURBHANJ	ADV VS	// // ()
109	CONTC/0008469/2023	NIRANJAN PANDA VS AMITA PATTANAIAK, D.E.O, GANJAM	ADV VS	// // ()
110	CONTC/0008470/2023	SUNIL KUMAR MOHAPATRA VS ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	ADV VS	// // ()
111	CONTC/0008471/2023	RAMAKANTA NAYAK VS DR. AJITKUMAR MOHANTY, SECY., DEPT., OF ATOMIC ENERGY	ADV. VS	// // ()
112	CONTC/0008472/2023	BHASKAR BEHERA VS ASWANI KUMAR NAIK, TAHASILDAR, SORE, BALASORE	ADV VS	// // ()
113	CONTC/0008473/2023	MARKANDA MOHALIK VS DATTATREYA VAHUSAHEB SINDHE, COLLECTOR, BALASORE CUM CHAIRMAN S.S.A., BALASORE//	ADV VS	// // ()

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114	CONTC/0008474/2023	LOKANATH DASH VS	TIRTH KUMAR SAHU VS	// 0
115	CONTC/0008475/2023	DEBIPRASAD MOHANTY, THE EXECUTIVE OFFICER, BHADRAK MUNICIPALITY NIRANJAN LENKA VS	HEMANT KUMAR TRIPATHY VS	// // 0
116	CONTC/0008476/2023	SAPAN KUMAR NANDA(OAS), SUB COLLECTOR, DHENKANAL CHITTARANJAN MOHANTY VS	ADV VS	// // 0
117	CONTC/0008477/2023	NIRANJAN PUJARI, CHAIRMAN OF ACHARYA HARIHAR P.G. INSTITUTE OF CANCER, CUTTACK MOHAN NAIK VS	ADV. VS	// // 0
118	CONTC/0008478/2023	NIKHIL PAWAN KALYAN, COMMNR., C.M.C. JEEBAN JYOTI SAHOO VS	ADV. VS	// // 0
119	CONTC/0008479/2023	DR. B.K.MOHAPATRA,DIRECTOR OF HEALTH SERVICES, ODISHA, BBSR. BRUNDABAN CHANDRA PATRA VS	SIDHESWAR MALLIK VS	// // 0
120	CONTC/0008480/2023	G. MATHIVATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEV. DEPT. NILACHAL MAHARANA VS	BIKASH MISHRA VS	// // 0
121	CONTC/0008481/2023	KARTIK CHANDRA SHEE, PRINCIPAL IN CHARGE CUM SECY. OF ADIVASI COLLEGE, BALLIGUDA, KANDHAMAL HEMA MAJHI VS	AKASH KUMAR PATTAJOSHI VS	// // 0
122	CONTC/0008482/2023	SWADHA DEV SINGH,COLLECTOR CUM DISTRICT MAGISTRATE,RAYAGADA BANSIDHAR DALAI VS	ADV VS	// // 0
123	CONTC/0008483/2023	S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT. PRAKASH KUMAR SWAIN VS	MD. RIAZ VS	// // 0
124	CONTC/0008484/2023	SANGRAM KESHARI KHUNTIA, O.A.S RAGHUNATH SAHU VS	ADV VS	// // 0
125	CONTC/0008485/2023	ARABINDA KUMAR PADHEE, I.A.S KRUSHNA CHANDRA BEHERA	ADV.	// //

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		VS	VS	0
126	CONTC/0008486/2023	SUSHIL KUMAR LOHANI, IAS DIBAKAR MAHANTA	ADV	//
		VS	VS	0
127	CONTC/0008487/2023	ARABINDA KUMAR PADHEE, I.A.S PRAFULLA KUMAR PRADHAN	ADV	//
		VS	VS	0
128	CONTC/0008488/2023	ARABINDA KUMAR PADHEE, I.A.S RABINDRANATH SINGH	ADV.	//
		VS	VS	0
129	CONTC/0008489/2023	ARABINDA KUMAR PADHEE, I.A.S ASIRBAD PRADHAN	ADV.	//
		VS	VS	0
130	CONTC/0008490/2023	ARABINDA KUMAR PADHEE, I.A.S. SAROJINI HEMBRAM	KRISHNA CHANDRA SAHU	//
		VS	VS	0
131	CONTC/0008491/2023	ARABINDA KUMAR PADHEE, I.A.S. PRADIPTA KUMAR PATTANAİK	ADV.	//
		VS	VS	0
132	CONTC/0008492/2023	TUSHARKANTI SAMAL, CHIEF DISTRICT AGRICULTURE OFFICER, KENDRAPARA NABIN CHANDRA MOHALİK	ADV.	//
		VS	VS	0
133	CONTC/0008493/2023	SATYABRATA SAHOO, SECY., REVENUE AND DISASTER MANAGEMENT, BBSR GOPEE RANJAN NATH	ADV.	//
		VS	VS	0
134	CONTC/0008494/2023	ASWATHY S., I.A.S. JAYA KRUSHNA PRADHAN	ADV.	//
		VS	VS	0
135	CONTC/0008495/2023	SATYABRATA SAHU, I.A.S. SEBATI GOCHHAYAT	adv.	//
		VS	VS	0
136	CONTC/0008496/2023	ANANTA KISHORE BEHERA, PRINCIPAL ACCOUNTANT GENERAL, A AND E,BBSR ANANTA KUMAR BEHERA	ADV.	//
		VS	VS	0

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137	CONTC/0008497/2023	ARVIND AGRAWAL, I.A.S. NALINI KUMARI DEI VS	ADV. VS	// // 0
138	CONTC/0008498/2023	ASWATHY S., I.A.S. BANALATA PATTNAIK VS	ADV. VS	// // 0
139	CONTC/0008499/2023	ASWATHY S., I.A.S. DR. RADHA CHARAN SAHU VS	SANJIB SWAIN VS	// // 0
140	CONTC/0008500/2023	ARAVIND AGARWAL, IAS ANAND BHARATI VS	VENUGOPAL MAHAPATRA VS	// // 0
141	CONTC/0008501/2023	DEORANJAN KUMAR SINGH, IAS RAM AWATAR AGRAWAL VS	ANAM CHARAN PANDA VS	// // 0
142	CONTC/0008502/2023	ROMANI JAFRI, TAHASILDAR, JATNI PRAHALAD MALIK VS	JAJATI KESARI KHUNTIA VS	// // 0
143	CONTC/0008503/2023	ASWATHY S., I.A.S RAMAKRUSHNA PANIGRAHI VS	ASHOK KUMAR SARANGI VS	// // 0
144	CONTC/0008504/2023	SUJAY KUMAR PATI, TAHASILDAR, CUTTACK SADAR SURENDRA CHANDRA NATH VS	ADV VS	// // 0
145	CONTC/0008505/2023	ASWATHY S., I.A.S M/S SHRI BALAJI INCENSE INDUSTRIES, KHURDA VS	RABI NARAYAN BEHERA VS	// // 0
146	CONTC/0008506/2023	ROMANI JAFRI, TAHASILDAR, JATNI RAM AWATAR AGRAWAL VS	ANAM CHARAN PANDA VS	// // 0
147	CONTC/0008507/2023	ROMANI JAFRI, TAHASHILDAR JATNI AKHILA KUMAR ROUSTRAY VS	ANAM CHARAN PANDA VS	// // 0
		ROMANI JAFRI, TAHASHILDAR JATNI		//

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148	CONTC/0008508/2023	SUCHITRA SAMAL VS VISHAL SINGH, I.A.S	ADV VS	// ()
149	CONTC/0008509/2023	GANGADHAR DASH VS ARABINDA AGRAWAL, I.A.S	ADV VS	// ()
150	CONTC/0008510/2023	BIRANCHI NARAYAN RAY VS BHABNI SANKARA CHAINI, DIRECTOR, HIGHER EDUCATION, BBSR	ADV VS	// ()
151	CONTC/0008511/2023	UCO BANK, ASSET MANAGEMENT BRANCH BBSR VS K. SUDARSHAN CHAKRAVARTHY, IAS	AMRUT BARAL VS	// ()
152	CONTC/0008512/2023	SASMIREKHA MAHARANA VS ASWATHY S., I.A.S.	PRASANTA KUMAR JENA VS	// ()
153	CONTC/0008513/2023	SURENDRANATH PRADHAN VS SATYABRATA MOHANTA, DIRECTOR, I.G.I.T, SARANG, DHENKANAL	ADV VS	// ()
154	CONTC/0008514/2023	SRIMUKHA KISHAN VS ASWATHY S., I.A.S	ADV VS	// ()
155	CONTC/0008515/2023	TIRTHABASI NAYAK VS ASWATHY S., I.A.S	ADV VS	// ()
156	CRLA/0001217/2023	MUNA @ MADAN MOHAN @ MAN MOHAN NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	CHANDUA /82 /2013 () //
157	CRLA/0001218/2023	RAJESH MOHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	LAXMIPUR /46 /2023 () //
158	CRLA/0001219/2023	MINA AGARWAL VS STATE OF ODISHA	SATYA MOHANTY VS	EOW, BHUBANESWAR /17 /2016 () //
159	CRLA/0001220/2023	RAJ KISHORE @ RINKU SETHI @ SETHY	AMITAV TRIPATHY	NUAGAON /40 /2022

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLLP/0000073/2023	STATE OF ODISHA	SANGRAM DAS,S.C(VIGILANCE)	/ /0
		VS	VS	()
		NIMAIN CHARAN DAS		//
161	CRLMA/0000451/2023	CHANDAN KUMAR MALLICK	RAMESH CHANDRA MAHARANA	JAGATPUR /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMA/0000452/2023	PURUSHOTTAM AGARWAL	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMA/0000453/2023	LAXMIPRIYA PRADHAN	ADV.	KAMAKHYANAGAR /209 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0004937/2023	PRAVASH SINGH @ PRAVAS KUMAR SINGH	PRIYA RANJAN SINGH	/ /0
		VS	VS	()
		SUCHITRA SAMAL		//
165	CRLMC/0004938/2023	PABITRA KUMAR SAHOO	RAMANI KANTA PATTANAIAK	CAPITAL P.S. /235 /2015
		VS	VS	()
		STATE OF ODISHA(O.P.I.D)		//
166	CRLMC/0004939/2023	GADADHAR NATH	UNMESH CHANDRA JENA	PURUNABAZAR /110 /2018
		VS	VS	J.M.F.C.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001392/2018
167	CRLMC/0004940/2023	BHIMASEN DIGAL	BISWARANJAN DALAI	PHULBANI SADAR /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0004941/2023	GOPAL MEHER	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0004942/2023	ANNUCHHAYA BHOI	SUSANTA KUMAR TRIPATHY	SAINTALA /186 /2013
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0004943/2023	UGRASEN MALIK	UNMESH CHANDRA JENA	BHADRAK RURAL /296 /2019
		VS	VS	()

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171	CRLMC/0004944/2023	STATE OF ODISHA GUPTA PRASAD PANDA VS	LALITENDU MISHRA VS	// NARASINGHPUR /271 /2022 ()
172	CRLMC/0004945/2023	STATE OF ODISHA RABINDRA KUMAR SAMANTARAY VS	KABIRAJ PRADHAN VS	// //0 ()
173	CRLMC/0004946/2023	STATE OF ODISHA PRADIPTA KUMAR DAS VS	LENIN RAJ K VS	// BALASORE VIGILANCE /43 /2009 ()
174	CRLMC/0004947/2023	UNION OF INDIA RABINDRA KUMAR SAMANTARAY VS	KABIRAJ PRADHAN VS	// //0 ()
175	CRLMC/0004948/2023	STATE OF ODISHA RABINDRA KUMAR SAMANTARAY VS	KABIRAJ PRADHAN VS	// //0 ()
176	CRLMC/0004949/2023	STATE OF ODISHA BIKRAM MALLIK VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /420 /2022 ()
177	CRLMC/0004950/2023	STATE OF ODISHA DAKTAR @ PRABHAKAR MOHANTY VS	MANORANJAN ACHARYA VS	// //0 ()
178	CRLMC/0004951/2023	BIJUNA SETHI DINABANDHU BHOI VS	BIJAY KUMAR BEHERA VS	// RAIRAKHOL /41 /2018 ()
179	CRLMC/0004952/2023	STATE OF ODISHA PAPU BEHERA @ MANIA VS	PRAJIT KUMAR PRADHAN VS	// CHOUWAR /82 /2019 ()
180	CRLMC/0004953/2023	STATE OF ODISHA SATYA BIJAYA SAMANTARAY VS	BIBHUTI BHUSAN CHOUDHURY VS	// KAMAKHYANAGAR /209 /2017 ()
181	CRLMC/0004954/2023	SWAPNARANI MOHANTY CHAKA @SANI CHALAN VS	JNYANANANDA PANDA VS	// //0 ()
		STATE OF ODISHA		//

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182	CRLMC/0004955/2023	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	LALITENDU MISHRA VS	//0 () //
183	CRLMP/0002168/2023	SHYAM SUNDAR SARAF VS STATE OF ODISHA	SAMBIT SAMAL VS	MADHUPATNA /351 /2023 () //
184	CRLMP/0002169/2023	SACHIDANANDA MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	//0 () //
185	CRLMP/0002170/2023	SABANA PARWEEN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	/88 /2023 () //
186	CRLMP/0002171/2023	MAHENDRA HEMBRAM VS STATE OF ODISHA	DIBYA RANJAN BEHERA VS	ANANDAPUR /158 /2021 () //
187	CRLMP/0002172/2023	RAJESH KUMAR PANIGRAHI VS PUSPANJALI MISHRA	TUSAR KUMAR MISHRA VS	//0 () //
188	CRLMP/0002173/2023	V.RABINDRANATH PATRO VS V.JHANSIRANI PATRO	OM PRAKASH SAHU VS	//0 () //
189	CRLMP/0002174/2023	MANGULI DAS VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	//0 () //
190	CRLMP/0002175/2023	PRAMOD KUMAR DAS VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	//0 () //
191	CRLMP/0002176/2023	RAGHUNATH DAS VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	//0 () //
192	CRLMP/0002177/2023	DHRUBA CHARAN MALLICK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	//0 () //
193	CRLMP/0002178/2023	KANAK BEHERA	HIMANSU SEKHAR MISHRA	//0

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002179/2023	BAPI JENA	GOPINATH SETHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002180/2023	BUDHEI DALAI	BISHNU PRASAD RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000600/2023	HARIHAR OJHA	SUBHRANSU BHUSAN MOHANTY	SORO /474 /2017
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000601/2023	SASMITA PARIDA	RADHIKA HANS	BADAGODA P.S. /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
198	CRLREV/0000602/2023	STATE OF ODISHA	TAPESH ROY	CHANDAKA P.S. /183 /2020
		VS	VS	()
		RASHMI RANJAN PARIDA		//
199	FAO/0000488/2023	PEELA ANUSHA @ P. ANUSHA	SATYABAN SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
200	FAO/0000489/2023	JAYANTI GIRI	SATYABAN SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
201	FAO/0000490/2023	SANDHYARANI MISHRA	SATYABAN SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
202	FAO/0000491/2023	TILATAMA JANI	SATYABAN SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
203	FAO/0000492/2023	SUBASINI MISHRA	SATYABAN SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
204	FAO/0000493/2023	HIMANSHU SETHI	SATYABAN SAHOO	/ /
		VS	VS	()

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205	FAO/0000494/2023	UNION OF INDIA RANGILA BIBI VS	SATYABAN SAHOO VS	// // ()
206	FAO/0000495/2023	UNION OF INDIA SHYAM SUNDAR POW VS	SATYABAN SAHOO VS	// // ()
207	FAO/0000496/2023	UNION OF INDIA SHUKA BHOI VS	SATYABAN SAHOO VS	// // ()
208	FAO/0000497/2023	UNION OF INDIA SATYABAN SAHU VS	DURGESH NARAYAN RATH VS	// // ()
209	FAO/0000498/2023	STATE OF ODISHA KHIROD KUMAR SWAIN VS	MANAS KUMAR SWAIN VS	// // ()
210	FAO/0000499/2023	STATE OF ODISHA M/S. DEVI KRUPA SOFT DRINKS VS	AVIJIT PAL VS	// // ()
211	MACA/0001063/2023	ODI RAY INDUSTRIES LIMITED. BRANCH MANAGER, UNITED INDIA INSURANCE CO VS	SUBRAT SATPATHY VS	// // ()
212	MACA/0001064/2023	SIDDHARTHA MISHRA SILAN PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()
213	MACA/0001065/2023	RANJAN DIGAL SAMEET PATNAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
214	MACA/0001066/2023	SRINIBAS TRANSPORT, MG PARTNER, D.V. RAMAN RAO SAMEET PATNAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
215	MACA/0001067/2023	SRINIBAS TRANSPORT, MG PARTNER, D.V. RAMAN RAO SARA DEHURI VS	B.B.SINGH VS	// // ()
		SATINDER SINGH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0001068/2023	BIDYADHARA PRUSTI VS SHANKARSHAN BEHERA	BISHNU BRATA SINGH VS	// 0 //
217	MACA/0001069/2023	MALATI RANA VS TIKINA DASH	BISHNU BRATA SINGH VS	// 0 //
218	MACA/0001070/2023	BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. VS SOURI PADHAN @ SURABHI PADHAN	AMITOSH SINHA VS	// 0 //
219	MACA/0001071/2023	BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. VS SOURI PADHAN @ SURABHI PADHAN	AMITOSH SINHA VS	// 0 //
220	MACA/0001072/2023	SANATAN DAS VS ASHOK KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
221	MACA/0001073/2023	BENU MALLIK VS BISMAYA KUMAR KHUNTIA	KAPILA CHARAN NAYAK VS	// 0 //
222	MACA/0001074/2023	NEW INDIA ASSURANCE COMPANY LTD. VS KUNIBALA CHHOTRAY	ADAM ALI KHAN VS	// 0 //
223	MACA/0001075/2023	NEW INDIA ASSURANCE COMPANY LTD. VS KUNIBALA CHHOTRAY	ADAM ALI KHAN VS	// 0 //
224	MACA/0001076/2023	NEW INDIA ASSURANCE COMPANY LTD. VS KUNIBALA CHHOTRAY	ADAM ALI KHAN VS	// 0 //
225	MACA/0001077/2023	SAILENDRI ROUT VS RAGHUNATH ROUT	BINAYAK PRASAD MOHANTY VS	// 0 //
226	MACA/0001078/2023	BISHNUPRIYA JENA VS KOLA DEMUDAMMA	AMIYA KUMAR MOHANTY VS	// 0 //
227	MATA/0000379/2023	K.KANIKAJU	PRASANTA KUMAR SAHOO	//

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		VS	VS	0
		K.SHILPA		//
228	MATA/0000380/2023	SUNITA@SUNEETA MURTY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		HAREKRUSHNA MURTY		//
229	MATA/0000381/2023	NIRJHAR BISWAS	SUBASH CHNDRA ACHARYA	//
		VS	VS	0
		SONALI BISWAS		//
230	MATA/0000382/2023	LILI SAHOO	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		SHANKAR CHARAN SAHOO@SANKAR SAHOO		//
231	RPFAM/0000373/2023	RASMITA PRADHAN	PRAMOD KISHORE CHAND	//
		VS	VS	0
		AMARENDRA MOHANTY		//
232	RPFAM/0000374/2023	SK. RIAZUDDIAN	PRAGNAYA NANDA PATTNAIK	//
		VS	VS	0
		KARISMA KUDRAT		//
233	RPFAM/0000375/2023	CHHATIA SWAIN	PRNOY MOHANTY	//
		VS	VS	0
		LAXMIPRIYA SWAIN		//
234	RPFAM/0000376/2023	CHANDRASHEKHAR BARIK	MANOJ KUMAR PANDA	//
		VS	VS	0
		SRADHANJALI BARIK		//
235	RPFAM/0000377/2023	REENA NANDA	MANORANJAN MISHRA	//
		VS	VS	0
		ROHIT KUMAR MOHAPATRA		//
236	RPFAM/0000378/2023	SANJEEB KUMAR PRADHAN	LAXMINARAYAN PATEL	//
		VS	VS	0
		MANJITA PRADHAN		//
237	RPFAM/0000379/2023	PRAMODA KUMAR SETHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		PRIYATAMA SETHI		//
238	RPFAM/0000380/2023	PRIYASI BAG	SUNIL KUMAR PANDA	//
		VS	VS	0

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239	RSA/0000469/2023	BIKASH KUMAR LUHA RABINARAYAN NAYAK VS NARENDRA NAYAK	DWARIKA PRASAD MOHANTY VS	// // 0 //
240	RVWPET/0000427/2023	SUMITRA PANDA VS ADDL. DISTRICT MAGISTRATE, BBSR, KHORDHA	SAIBRATA RATH VS	// 0 //
241	TRP(C)/0000374/2023	LIPI SAHOO VS HARAMOHAN SAHOO	AKASH ACHARYA VS	// 0 //
242	TRP(C)/0000375/2023	BINDHYA KUMARI VS BRAMHARYA BARAHA BARIK	RAMESH CHANDRA MAHARANA VS	// 0 //
243	WA/0002749/2023	STATE OF ODISHA VS LINGARAJ SAHU	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
244	WA/0002750/2023	STATE OF ODISHA VS SAIPADA SANTOSH KUMAR	SUBHASHISH PATNAIK,A.G.A VS	// 0 //
245	WA/0002751/2023	STATE OF ODISHA VS BIJAYA KUMAR HOTA	HARMOHAN DHAL, A.G.A. VS	// 0 //
246	WP(C)/0036241/2023	BHAKTA BIHARI MISHRA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
247	WP(C)/0036242/2023	JHUMAMANI SENAPATI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
248	WP(C)/0036245/2023	SISIR KUMAR MISSAL VS COMMNR. CUM SECY., TO GOVT. OF ODISHA, S AND ME DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
249	WP(C)/0036246/2023	DILIP KUMAR PADHI VS PRINCIPAL SECY., TO GOVT. OF ODISHA, H AND UD DEPT., BBSR	LALATENDU SAMAL VS	// 0 //

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250	WP(C)/0036247/2023	GOPAL CHANDRA PATI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
251	WP(C)/0036248/2023	SAMBIT KUMAR BEHURA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
252	WP(C)/0036249/2023	M/S ANKITA ENTERPRISES, KHURDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0036250/2023	RAJ KUMAR SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
254	WP(C)/0036251/2023	BIJAYA CHOUDHURY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0036252/2023	AMITRA PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
256	WP(C)/0036253/2023	ANIRUDDHA MALLICK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	WP(C)/0036254/2023	MIHIR KUMAR JENA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
258	WP(C)/0036255/2023	UMESH CHANDRA SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
259	WP(C)/0036256/2023	RAMESH CHANDRA NANDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
260	WP(C)/0036257/2023	DR. KRISHNA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	WP(C)/0036258/2023	PURNA CHANDRA PATEL	LALIT SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036259/2023	MADAN MOHAN BARAL	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0036260/2023	SHANTI SCHOOL OF NURSING AND RESEARCH CENTRE, BAPAPUR, KENDRAPARA	PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0036261/2023	BANAMALI PRUSTY	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0036262/2023	RNM INSTITUTE OF HIGHER STUDIES COLLEGE OF PHARMACEUTICAL SCIENCE, KENDRAPARA	PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036263/2023	BABULI BARIK	ASHOK KUMAR APAT	//
		VS	VS	0
		LAND REFORMS COMMNR. CUTTACK		//
267	WP(C)/0036264/2023	SANTOSH KUMAR PUJARI	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		DEBT. RECOVERY TRIBUNAL, CUTTACK		//
268	WP(C)/0036265/2023	RAGHUDEIPUR PACS LTD. KENDRAPARA	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0036266/2023	JADUMANI BEHERA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0036267/2023	BISWANATH SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		SANJUKTA SETHY		//
271	WP(C)/0036268/2023	SHREE BALADEVJEW NURSING COLLEGE, KHURDAAKSHAYA KUMAR PANDEY		//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0036269/2023	MAHESWARI PHARMACEUTICAL COLLEGE, SUNDARAPUR, KENDRAPARA	SOUMYA KUMAR PANDEY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036270/2023	STATE OF ODISHA RAMADEVI COLLEGE OF NURSING, KENDRAPARA	AKSHAYA KUMAR PANDEY	//
		VS	VS	()
274	WP(C)/0036271/2023	STATE OF ODISHA GANESWAR PATI	GOPINATH MISHRA	//
		VS	VS	()
275	WP(C)/0036272/2023	THE SR. GENERAL MANAGER (F), OPTCL, BBSR UPENDRA PRASAD NAYAK	PRADEEP KUMAR DAS	//
		VS	VS	()
276	WP(C)/0036273/2023	STATE OF ODISHA DEBASIS SINGH	RABINDRA NATH PRUSTY	//
		VS	VS	()
277	WP(C)/0036274/2023	STATE OF ODISHA SARAT CHANDRA MOHAPATRA	PRADEEP KUMAR DAS	//
		VS	VS	()
278	WP(C)/0036275/2023	STATE OF ODISHA ASHOK KUMAR MAHAPATRA	TRILOCHAN NANDA	//
		VS	VS	()
279	WP(C)/0036276/2023	STATE OF ODISHA SANGRAM KISHORE NAIK	DEBENDRA KUMAR DHAR	//
		VS	VS	()
280	WP(C)/0036277/2023	STATE OF ODISHA SANDHYA RANI BADAPANDA	GOPINATH PANDA	//
		VS	VS	()
281	WP(C)/0036278/2023	STATE OF ODISHA GIRJA NANDINI DALABEHERA	GYANESWAR SATPATHY	//
		VS	VS	()
282	WP(C)/0036279/2023	STATE OF ODISHA KOUTILYA NURSING SCHOOL, SAMBALPUR	DEVI PRASAD DASH	//
		VS	VS	()
283	WP(C)/0036280/2023	THE COMMNR. CUM SECY., DEPT. OF H AND FW, GOVT. OF ODISHA, BBSR SANKARA PANDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036281/2023	VIKASH NURSING COLLEGE, KALAHANDI VS	DEVI PRASAD DASH VS	// 0
285	WP(C)/0036282/2023	THE COMMNR. CUM SECY. DEPT. OF H AND FW, GOVT. OF ODISHA, BBSR GHANASYAM DAS AGARWAL VS	SUSHANTA KUMAR JOSHI VS	// 0
286	WP(C)/0036283/2023	STATE OF ODISHA MANTU CHOUDHURY VS	BIJAYA KUMAR BEHERA 1 VS	// 0
287	WP(C)/0036284/2023	STATE OF ODISHA SUJIT KUMAR PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0
288	WP(C)/0036285/2023	ODISHA GRAMYA BANK, KHIRACHORA GOPINATH VS	BIJAYA KUMAR BEHERA 1 VS	// 0
289	WP(C)/0036286/2023	THE COMMNR. CUM SECY., S AND ME DEPT., BBSR SATYABHAMA MOHANTY VS	BIBEKANANDA UDGATA VS	// 0
290	WP(C)/0036287/2023	STATE OF ODISHA SRIKANTA KUMAR KHADANGA VS	BIJAYA KUMAR BEHERA 1 VS	// 0
291	WP(C)/0036288/2023	STATE OF ODISHA RASAMANI MALIK VS	PRAVAT KUMAR NAYAK VS	// 0
292	WP(C)/0036289/2023	STATE OF ODISHA KAILASH CHANDRA PANDA VS	BIJAYA KUMAR BEHERA 1 VS	// 0
293	WP(C)/0036290/2023	STATE OF ODISHA GIRIJA PRASAD PARIDA VS	DEEPALI MAHAPATRA VS	// 0
294	WP(C)/0036291/2023	BANISHREE RAI KADAMBINI LENKA VS	SAROJ KUMAR DASH VS	// 0
295	WP(C)/0036292/2023	STATE OF ODISHA D. ABHINASH PATRO	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0036293/2023	SABITA JAISWAL	DAYANIDHI MOHANTY	//
		VS	VS	0
		REPCO HOME FINANCE LTD., BBSR		//
297	WP(C)/0036294/2023	SURENDRA SATAPATHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036295/2023	SANJAYA KUMAR MAHANTY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036296/2023	AMARENDRA RANASINGH	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0036297/2023	JULY MAHANAND	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		ADDL. D.M., BALANGIR		//
301	WP(C)/0036298/2023	GALUA G.P., KHURDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0036299/2023	K. SURESH PATRO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0036300/2023	SHIBA PRASAD NAYAK	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0036301/2023	DR. RADHAKRUSHNA PATRO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0036302/2023	DR. RABINDRA PATRO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036303/2023	CHATURA PADHAN	LAXMAN BHOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036304/2023	GOVT. OF ODISHA UDAYANATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
308	WP(C)/0036305/2023	SAKETI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
309	WP(C)/0036306/2023	RABINDRA KUMAR PARIDA VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
310	WP(C)/0036307/2023	SUJIT KUMAR RATH VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// 0 //
311	WP(C)/0036308/2023	S. SUDHIR VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
312	WP(C)/0036309/2023	LAMBODAR NAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
313	WP(C)/0036310/2023	BHARATI PANDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
314	WP(C)/0036311/2023	RENUBALA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
315	WP(C)/0036312/2023	KASINATH BHOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
316	WP(C)/0036313/2023	BIJAYA KUMAR PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
317	WP(C)/0036314/2023	RAJKUMAR MUKHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036315/2023	MAHESH KUMAR NIAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	WP(C)/0036316/2023	RAJAT KUMAR NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
320	WP(C)/0036317/2023	KUMKUM DEB VS THE ADM, ROURKELA	ASWINI KUMAR SAHOO VS	// 0 //
321	WP(C)/0036318/2023	DEBASHEES NANDA VS TAHASILDAR, PIPILI	ASWINI KUMAR SAHOO VS	// 0 //
322	WP(C)/0036319/2023	SOUDAMINI PANIGRAHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
323	WP(C)/0036320/2023	SUNIL KUMAR MOHANTY VS THE INSTITUTE OF CHEMICAL TECHNOLOGY, MUMBAI	NIRANJAN BISWAL VS	// 0 //
324	WP(C)/0036321/2023	SWAGTIKA DAS VS NIRANJAN MOHANTY	TAPASWINI SINHA VS	// 0 //
325	WP(C)/0036322/2023	BISHIKESHAN PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
326	WP(C)/0036323/2023	DEBADATTA MOHAPATRA VS THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION (SCDR), CUTTACK	PRASANTA KUMAR TRIPATHY VS	// 0 //
327	WP(C)/0036324/2023	LAKSHMIMANI SINGH VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
328	WP(C)/0036325/2023	BHAGYA KAMAL BOITAI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
329	WP(C)/0036326/2023	AMBIKA SUNA	BIBEKANANDA BHUYAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0036327/2023	MANASIKA BAGH DASARATHA SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
331	WP(C)/0036328/2023	STATE OF ODISHA KALICHRAN SAHU	SUSANTA KUMAR LENKA	//
		VS	VS	0
332	WP(C)/0036329/2023	STATE OF ODISHA BAIDYANATH ACHARYA	SUBHASISH DAS	//
		VS	VS	0
333	WP(C)/0036330/2023	UNION OF INDIA RANISH DHAL	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
334	WP(C)/0036331/2023	JAGNYA NARAYAN DHAL MORAMORI G.P., KHURDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
335	WP(C)/0036332/2023	STATE OF ODISHA PRIYABRATA PAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
336	WP(C)/0036333/2023	STATE OF ODISHA M/S. A.K. MOHANTY CONSTRUCTIONS PVT. LTD., KHURDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
337	WP(C)/0036334/2023	STATE OF ODISHA SABITA MOHANTY	LAGNAJIT PATTNAIK	//
		VS	VS	0
338	WP(C)/0036335/2023	STATE OF ODISHA PRASHANT KUMAR PRADHANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
339	WP(C)/0036336/2023	STATE OF ODISHA PABITRA KUMAR BEHERA	SIDHESWAR MOHANTY	//
		VS	VS	0
340	WP(C)/0036337/2023	STATE OF ODISHA HITEISH MOHANTA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0036338/2023	STATE OF ODISHA DEBENDRA KUMAR DEY VS R.T.O., MAYURBHANJ	BRAJA MOHAN SARANGI VS	// // 0 //
342	WP(C)/0036339/2023	ANURAG PATTANAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
343	WP(C)/0036340/2023	DHINCHAND PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
344	WP(C)/0036341/2023	M/S BABA INDUSTRIES, KHURDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
345	WP(C)/0036342/2023	SWAGATIKA DEO VS HEMANTA KUMAR SAMAL	TUSAR KUMAR MISHRA VS	// 0 //
346	WP(C)/0036343/2023	NARESH MOHANTY VS SABIRULAHAK SADMANI	TUSAR KUMAR MISHRA VS	// 0 //
347	WP(C)/0036344/2023	NARESH MOHANTY VS MAHAMMAD SIHAB AZAMSADMANI	TUSAR KUMAR MISHRA VS	// 0 //
348	WP(C)/0036345/2023	BIBINA BALIARSINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
349	WP(C)/0036346/2023	PRABHABATI BALIARSINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
350	WP(C)/0036347/2023	BISIKESHAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
351	WP(C)/0036348/2023	PRADEEP KUMAR ROURAY VS BRANCH MANAGER, HDFC HOME LOAN, BBSR	TUNA SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0036349/2023	BABITARANI PATEL VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
353	WP(C)/0036350/2023	ASHOK JENA VS STATE OF ODISHA	RANJEET KESHARI SAMAL VS	// 0 //
354	WP(C)/0036351/2023	DEBAHARI GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
355	WP(C)/0036352/2023	GANGADHAR NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
356	WP(C)/0036353/2023	RAJA ARDHENDU SEKHAR MOHANTY VS ODISHA TOURISM DEVELOPMENT CORPORATION	DEVASHIS PANDA VS	// 0 //
357	WP(C)/0036354/2023	PRANAB ROU TRAY VS LORD LINGARAJ MAHAPRABHU, BBSR	MANMAYA KUMAR DASH VS	// 0 //
358	WP(C)/0036355/2023	PALICARF LAKRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
359	WP(C)/0036356/2023	PREMASILA DEHURY VS ACCOUNTANT GENERAL (A AND E), BBSR	MANOJ KUMAR BALASAMANTA VS	// 0 //
360	WP(C)/0036357/2023	DIPTI RANJAN RAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
361	WP(C)/0036358/2023	SURENDRA SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
362	WP(C)/0036359/2023	M/S. SAROJ KUMAR SHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
363	WP(C)/0036360/2023	SARAT KUMAR SAHOO	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036361/2023	M/S. SAROJ KUMAR SHARMA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0036362/2023	M/S PRAMILA CONSTRUCTION AND BUILDERS PVT.LL.P.	SUDEEP KISHOR SARANGI	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//
366	WP(C)/0036363/2023	M/S. SAROJ KUMAR SHARMA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036364/2023	CHOUDHURY TUSHARKANT KANUNGO	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0036365/2023	KANHU CHARAN NAYAK	RAJDEEP PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036366/2023	MANOJ KUMAR DASH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036367/2023	BINA BEHERA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
371	WP(C)/0036368/2023	ZEEHUKAL PARICHHA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0036369/2023	SRIDHAR DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036370/2023	BHAGIRATHI GANTAYAT	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
374	WP(C)/0036371/2023	SRIPATI PATTNAIK	PRAVAT KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0036372/2023	STATE OF ODISHA BANSHIDHAR DAS VS	DR. JITENDRA KUMAR LENKA VS	// // ()
376	WP(C)/0036373/2023	STATE OF ODISHA LINGARAJ MANGARAJ VS	PRAVAT KUMAR PANDA VS	// // ()
377	WP(C)/0036374/2023	STATE OF ODISHA CHITTARANJAN PRADHAN VS	PRAVAT KUMAR PANDA VS	// // ()
378	WP(C)/0036375/2023	STATE OF ODISHA NRUSINGHA PRASAD SAHOO VS	PRAVAT KUMAR PANDA VS	// // ()
379	WP(C)/0036376/2023	STATE OF ODISHA PRIYADARSHINEE BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
380	WP(C)/0036377/2023	STATE OF ODISHA ASHINI KUMAR RAY VS	PRAVAT KUMAR PANDA VS	// // ()
381	WP(C)/0036378/2023	STATE OF ODISHA MANDODARI PRADHAN VS	SARADA PRASANNA SARANGI VS	// // ()
382	WP(C)/0036379/2023	STATE OF ODISHA S.K. SAMMAD ALLI VS	PRAVAT KUMAR PANDA VS	// // ()
383	WP(C)/0036380/2023	STATE OF ODISHA R. SURYA PRAKASH RAO VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
384	WP(C)/0036381/2023	STATE OF ODISHA LALATENDU SASAMAL VS	LAXMIKANTA MOHANTY VS	// // ()
385	WP(C)/0036382/2023	STATE OF ODISHA ODISHA STATE FINANCIAL CORP., CUTTACK VS DEBENDRA NATH MOHANTY	AMITAV DAS VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0036383/2023	TILOTTAMA SAHOO VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
387	WP(C)/0036384/2023	GHANASHYAM MALIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
388	WP(C)/0036385/2023	PRAFULLA KUMAR MAHAPATRA VS ODISHA KHADI AND VILLAGE INDUSTRIES BOARD, BBSR	AMITABH MISHRA VS	// 0 //
389	WP(C)/0036386/2023	MD. FAKIRUDDIN @ BAIG VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
390	WP(C)/0036387/2023	CHITARANJAN PATRA @ CHITTARANJAN PATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
391	WP(C)/0036388/2023	MADHUMITA PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
392	WP(C)/0036389/2023	SWADESH BANDITA PADHI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
393	WP(C)/0036390/2023	SHREY ANSH PRATAP VS COLLECTOR, KHURDA	SAURAV TIBREWAL VS	// 0 //
394	WP(C)/0036391/2023	DEVI PRASAD NANDA VS STATE OF ODISHA	RUDRA NARAYAN PARJA VS	// 0 //
395	WP(C)/0036392/2023	AMIT KUMAR MONDAL VS UNION OF INDIA	DR. JITENDRA KUMAR LENKA VS	// 0 //
396	WP(C)/0036393/2023	G. NAGESWAR RAO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
397	WP(C)/0036394/2023	RAJENDRA KUMAR BANARA	PRAMODA KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0036395/2023	SAILENDRA NARAYAN MOHANTY	SOHAN MISHRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, BBSR		//
399	WP(C)/0036396/2023	MAHESWARI NURSING COLLEGE, BARGARH	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
400	WP(C)/0036397/2023	RANJAN KUMAR GOMANGO	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0036398/2023	SANTOSH KUMAR MISHRA	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0036399/2023	MANAS KUMAR NAYAK	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		THE STATE OF ODISHA		//
403	WP(C)/0036400/2023	SHYAMSUNDAR NAYAK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036401/2023	JYOTSNA BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0036402/2023	GITANJALI DASH	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036403/2023	MRUNALINI MALLICK	RAJKISHORE SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0036404/2023	SHRADHANJALI MISHRA	Anupam Dash	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0036405/2023	GOLEKH BIHARI SWAIN	BADRINARAYAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0036406/2023	SECRETARY, STATE CONSUMER REDRESSAL COMMISSION, CUTTACK UPENDRA @ GAURANG MALLIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// // ()
410	WP(C)/0036407/2023	MADANA MAJHI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// ()
411	WP(C)/0036408/2023	HEMANTA RATH VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
412	WP(C)/0036409/2023	SURESH BARIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
413	WP(C)/0036410/2023	KANHU SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
414	WP(C)/0036411/2023	DAUD KHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
415	WP(C)/0036412/2023	SUSAMA SENAPATI VS COMMISSIONER CONSOLIDATION, ODISHA	SOUMYA MISHRA VS	// ()
416	WPCRL/0000145/2023	MINAKSHI SAMAL VS STATE OF ODISHA	RAKESH BEHERA VS	//0 ()
417	ABLAPL/0012836/2023	SUJATA MALIK VS STATE OF ODISHA	SATYAJEET ROUT VS	RAJKANIKA /372 /2023 ()
418	ABLAPL/0012837/2023	DHARANI @ LIPU NAIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BAREIPALI /95 /2023 ()
419	ABLAPL/0012838/2023	MANTU BISWAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /248 /2023 ()

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012839/2023	GURUBARI BEHERA @ GUREI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /266 /2022 () //
421	ABLAPL/0012840/2023	HABIB KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /236 /2023 () //
422	ABLAPL/0012841/2023	ASHOK KUMAR DALAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BIRIDI PS /312 /2023 () //
423	ABLAPL/0012842/2023	BHABEN MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /136 /2023 () //
424	ABLAPL/0012843/2023	SAMRAT MAJHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /135 /2023 () //
425	ABLAPL/0012844/2023	BUDHANNATH KHATEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /311 /2023 () //
426	ABLAPL/0012845/2023	RAMA CHANDRA JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /314 /2023 () //
427	ABLAPL/0012846/2023	CHUDAMANI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /166 /2023 () //
428	ABLAPL/0012847/2023	ASHA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /294 /2023 () //
429	ABLAPL/0012848/2023	SHIBA @ SHIVANANDA PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /285 /2023 () //
430	ABLAPL/0012849/2023	PRAMOD KUMAR MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /67 /2022 () //
431	ABLAPL/0012850/2023	SISHIR PRADHAN @ SISIRA PRADHAN	SANJAY KUMAR PRADHAN	JARADA /410 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0012851/2023	MANOJ KUMAR NAYAK	AJIT KUMAR RAUT	NANDANKANAN /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0012852/2023	SANTI BHUSAN MAJHI	DURLLABHA RANJAN MISHRA	TUSRA /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0012853/2023	ABHAYA DIGAL	BISWARANJAN DALAI	PHULBANI SADAR /44 /2023
		VS	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal)
		STATE OF ODISHA		CT/0000260/2023
435	ABLAPL/0012854/2023	DEEPAK KAK	BISWARANJAN DALAI	LEPHRIPADA /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0012855/2023	ATAL BALYAR SINGH @ ATAL BALIARSINGH	S.S.RAY (2)	CHANDRAPUR /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0012856/2023	SUBASHA PANI @ SUBASH	S.S.RAY (2)	GUDARI /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0012857/2023	SK. MEHERBAN	PRATAP CHANDRA MISHRA	BAGHAMARI /177 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0012858/2023	KUNAL TANDI	BIKRAM CHANDRA GHADEI	KHARIAR /408 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0012859/2023	GOPI @ GOPINATH NAG	ARIJEET MISHRA	JEYPORE SADAR /346 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0012860/2023	PRAKASH @ TIKA KUMAR BEHERA	SANJIB MOHANTY	BADAGODA P.S. /602 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0012861/2023	BIRAKISHORE MUDULI	GOUTAM CHARAN ROUT	PURIGHAT /273 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012862/2023	STATE OF ODISHA SUMANTA PRADHAN @ JYOTI RANJAN PRADHAN VS	BIDYALOK MOHAPATRA VS	// ANGUL SADAR PS /510 /2023 ()
444	ABLAPL/0012863/2023	STATE OF ODISHA RUNA BARDHAN VS	TRILOCHAN NANDA VS	// R.UDAYAGIRI /131 /2023 ()
445	ABLAPL/0012864/2023	STATE OF ODISHA GANDUA @ KAILASH JENA VS	PRATAP CHANDRA MISHRA VS	// BRAHMAGIRI /43 /2019 ()
446	ABLAPL/0012865/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK @ PRATAP VS	PANKAJ KUMAR SAHOO VS	// JAJPUR TOWN /406 /2023 ()
447	ABLAPL/0012866/2023	STATE OF ODISHA RATIKANTA PIROI VS	ARJEET MISHRA VS	// BANKI /313 /2023 ()
448	ABLAPL/0012867/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	RAMESH CHANDRA MAHARANA VS	// MOHANA /4 /2023 ()
449	ABLAPL/0012868/2023	STATE OF ODISHA JUGAL BEHERA VS	SAROJ KUMAR DASH VS	// BHUBAN /418 /2023 ()
450	ABLAPL/0012869/2023	STATE OF ODISHA KUMAR @ KUMARDHAR SWAIN VS	SUSANTA KUMAR BARAL VS	// NIHALPRASAD /130 /2023 ()
451	ABLAPL/0012870/2023	STATE OF ODISHA AKASH SUNA @ SUNANI VS	MOHENDRA KUMAR MOHAPATRO VS	// JAIPATNA /250 /2023 ()
452	ABLAPL/0012871/2023	STATE OF ODISHA ABHISHEK PANDA VS	SUBRAT KUMAR DAS VS	// AINTHAPALI /445 /2023 ()
453	ABLAPL/0012872/2023	STATE OF ODISHA AJU @ AJAY PARIDA @ AJAYA KUMAR PARIDA VS	DASARATHI DASH VS	// FATEGARH /115 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012873/2023	SANGRAM JIT NATH VS ASST. DIRECTOR (PMLA), GOVT. OF INDIA, ENFORCEMENT DIRECTORATE, BBSR	SIDHARTHA MISHRA VS	CHAULIAGANJA /27 /2016 SPECIAL JUDGE,BHUBANESWAR(Khordha) CMC/0000060/2018
455	ABLAPL/0012874/2023	GOPABANDHU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /288 /2023 () //
456	ABLAPL/0012875/2023	JEEBANANANDA MAHARANA VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	BAIDYANATHPUR /92 /2020 () //
457	ABLAPL/0012876/2023	GAGI @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /404 /2023 () //
458	ABLAPL/0012877/2023	RAMAKANTA BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BARIPADA TOWN /404 /2023 () //
459	ABLAPL/0012878/2023	PADAN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /332 /2023 () //
460	ABLAPL/0012879/2023	SK. SAFIRUDDIN @ TUKUN VS STATE OF ODISHA	ARIJEET MISHRA VS	PANDAPADA /144 /2023 () //
461	ABLAPL/0012880/2023	SISIR RANJAN SWAIN VS STATE OF ODISHA	SUDIPTO PANDA VS	BOLANGIR TOWN /596 /2023 () //
462	ABLAPL/0012881/2023	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PALLAHARA /309 /2023 () //
463	ABLAPL/0012882/2023	PRATAP MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /444 /2023 () //
464	ABLAPL/0012883/2023	RINKU BARIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /129 /2021 () //
465	ABLAPL/0012884/2023	MAHENDRA NATH DALAI	BYOMAKESH TRIPATHY	BIRIDI PS /312 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012885/2023	BABAJI NAYAK @ SUDHAKAR NAYAK	DEEPAK KU SAHOO	ANGUL TOWN /487 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012886/2023	BABULI BEHERA	ARUN KUMAR DAS (1)	KANTABANIA PS /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012887/2023	JAGYASENI NAIK	LAMBODOR ACHARI	GANGAPUR (BHANJANAGAR) /808 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012888/2023	MATAJI DAS	ARJEET MISHRA	KOREI /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012889/2023	MAHENDRA SAHU @ TUNGU SAHU	AJAYA KUMAR JENA	SORO /532 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012890/2023	RASANANDA BEHERA	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012891/2023	HADIA @ KANHU CHARAN SETHI	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012892/2023	BABU JENA @ HEMANTA JENA	AMULYA RATNA PANDA	BALIAPAL /289 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012893/2023	CHAKRA KAMAR @ CHAKRA KUMBHAR	AMULYA RATNA PANDA	JEYPORE SADAR /232 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012894/2023	NARENDRA MALIK	MANORANJAN MISHRA	PATTAMUNDAI /532 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012895/2023	GHANASHYAM SAHU	TRILOCHAN DASH	KODALA /503 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012896/2023	STATE OF ODISHA DARASINGH GHIBHELA VS	JAYADEBA BEHERA VS	// KHAPRAKHOL /215 /2023 ()
478	ABLAPL/0012897/2023	STATE OF ODISHA PRAMOD PADHIARY VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /726 /2023 ()
479	ABLAPL/0012898/2023	STATE OF ODISHA RENUKA HALDAR VS	UMAKANTA BARIK VS	// UMERKOTE /276 /2023 ()
480	ABLAPL/0012899/2023	STATE OF ODISHA JATIN KUMAR SHARMA VS	DEBADATTA MOHANTY VS	// CHOUDWAR /540 /2023 ()
481	ABLAPL/0012900/2023	STATE OF ODISHA NRUSINGH CHARAN SAHOO VS	SAKTI PRASAD DAS VS	// KHURDA MODEL /238 /2021 ()
482	ABLAPL/0012901/2023	STATE OF ODISHA PRADIPTA SHARMA VS	DEBADATTA MOHANTY VS	// CHOUDWAR /540 /2023 ()
483	ABLAPL/0012902/2023	STATE OF ODISHA MANJULA MAHARANA @ SUDASNA MAHARANA VS	ASHOK KUMAR PATRO VS	// BAIDYANATHPUR /92 /2020 ()
484	ABLAPL/0012903/2023	STATE OF ODISHA UTKAL BEHER @ SUKUTA VS	PRASANTA KUMAR BARIK VS	// / /0 ()
485	ABLAPL/0012904/2023	STATE OF ODISHA SITU DALEI VS	AKSHAYA KUMAR PATI VS	// BOLAGARH P.S. /258 /2023 ()
486	ABLAPL/0012905/2023	STATE OF ODISHA TRINATH MANTRI VS	JAYADEBA BEHERA VS	// SARANAKUL /35 /2017 ()
487	ABLAPL/0012906/2023	STATE OF ODISHA SUBAN PUROHIT @ SOUMYA KANTA PUROHIT VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// JUJUMURA /124 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012907/2023	TRILOCHAN SUNDARAY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA SADAR /292 /2023 () //
489	ABLAPL/0012908/2023	BHAGABAN SAHOO VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA SADAR /291 /2023 () //
490	ABLAPL/0012909/2023	RAJESH KUMAR PERIWAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /365 /2023 () //
491	ABLAPL/0012910/2023	BIJAYA KUMAR DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BHANDARIPOKHARI /225 /2022 () //
492	ABLAPL/0012911/2023	APURBA RANJAN BEHERA @ APURBA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BHADRAK TOWN /543 /2023 () //
493	ABLAPL/0012912/2023	RAM SUBRAMANYUM PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	G.UDAYAGIRI /149 /2023 () //
494	ABLAPL/0012913/2023	SWARNALATA BEHERA @ SONI BHOI VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	MAHILA P.S.(BBSR) /59 /2018 () //
495	ABLAPL/0012914/2023	DEBARAJ DALAI @ GANESH DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /234 /2023 () //
496	ABLAPL/0012915/2023	SRIKANTA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /362 /2023 () //
497	ABLAPL/0012916/2023	BAPUNI BHOI VS STATE OF ODISHA	RAKESH NAYAK VS	MANGALA BAG /220 /2023 () //
498	ABLAPL/0012917/2023	DEBADUTTA SAMANTARAY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RUPSA /91 /2023 () //
499	ABLAPL/0012918/2023	GAGAN KUMAR PADHI	AMITAV TRIPATHY	HINJILI /829 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012919/2023	BIMBAL @ BIMAL KUMAR MALLIK	SURESH KUMAR JENA	MANGALPUR /340 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012920/2023	ARICHIT BEHERA	DHARMENDRA SETHY	KHUNTA /273 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012921/2023	SANTOSH KUMAR SAHOO	AMIT KUMAR NATH	JAJPUR TOWN /406 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012922/2023	PRADEEP PARIDA @ KANHA PARIDA	TUKUNA KUMAR MISHRA	BRAJARAJNAGAR /267 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012923/2023	SUBHALAXMI PANDA	SIDHESWAR MALLIK	MAHILA P.S.(BBSR) /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012924/2023	JAGAT JYOTI MOHANTY	BISWARANJAN MOHAPATRA	NAYAPALLI P.S. /477 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012925/2023	MOHAN KUMAR DAS	SIDHESWAR MALLIK	MAHILA P.S.(BBSR) /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012926/2023	HRUDANANDA SUNDARAY	RABINDRA NATH PANDA	JANKIA P.S. /407 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012927/2023	KALIA @ NARASINGHA TARAI	AMIT KUMAR SAA	BARGARH /586 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012928/2023	MANA BHOI @ PREMANANDA BHOI	LAXMIDHAR MAHAPATRA	NAYAPALLI P.S. /126 /2023
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :06/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	94/2023 CRLMA/452/2023	PURUSHOTTAM AGARWAL-MP	ADV.
2	138/2023 LAA/42/2017	SUKADEV SWAIN-MP	M/S.KISHORE KU.JENA
3	216/2023 WPC(OAC)/2358/2017	SUBASH CHANDRA MAHARANA-MP	
4	260/2023 SA/63/1992	PURANDAR-MP	M/S.S.C.GHOSE
5	320/2023 CRLMP/2173/2023	V.RABINDRANATH PATRO-MP	OM PRAKASH SAHU
6	346/2023 CMAPL/757/2023	SABITA PATI-MP	BIKRAM SENAPATI
7	347/2023 CMAPL/759/2023	RANJANA SAHOO-MP	ADV.
8	348/2023 CMAPL/761/2023	SHAKUNTALA JENA-MP	ADV.
9	349/2023 CMAPL/761/2023	SHAKUNTALA JENA-MP	ADV.
10	350/2023 CMAPL/762/2023	RANJAN KUMAR SATAPATHY-MP	AVIJIT MISHRA
11	387/2023 TRP(C)/374/2023	LIPI SAHOO-MP	AKASH ACHARYA
12	391/2023 MATA/310/2023	MADHUSMITA JENA-MP	SUDEEP KUMAR SARANGI
13	443/2023 RVWPET/427/2023	SUMITRA PANDA-MP	SAIBRATA RATH
14	444/2023 RVWPET/427/2023	SUMITRA PANDA-MP	SAIBRATA RATH
15	453/2023 CONTC/6807/2023	PAWAN KUMAR JAJODIA-MP	GOPABANDHU DASH
16	454/2023 CONTC/1105/2012	DURBADALA MEHER-MP	M/S.DILIP KUMAR SAHU
17	455/2023 CONTC/7867/2021	ARSU MURMU-MP	
18	456/2023 CONTC/3324/2023	CHANDRA SEKHAR ROUT-MP	
19	457/2023 CONTC/3257/2023	ANIL KUMAR TIWARI-MP	
20	458/2023 CONTC/7597/2023	PRABIN KUMAR DUTTA-MP	
21	459/2023 CONTC/4108/2023	SIBA SANKAR MOHANTY-MP	PAMI RATH
22	460/2023 RPFAM/373/2023	RASMITA PRADHAN-MP	PRAMOD KISHORE CHAND
23	460/2023 CONTC/4107/2023	PRIYA RANJAN DASH-MP	PAMI RATH
24	461/2023 RPFAM/374/2023	SK. RIAZUDDIAN-MP	PRAGNAYA NANDA PATTNAIK
25	462/2023 RPFAM/375/2023	CHHATIA SWAIN-MP	PRONOY MOHANTY
26	463/2023	CHANDRASHEKHAR BARIK-MP	MANOJ KUMAR PANDA

27	RPFAM/376/2023 464/2023	CHANDRASHEKHAR BARIK-MP	MANOJ KUMAR PANDA
28	RPFAM/376/2023 465/2023	REENA NANDA-MP	MANORANJAN MISHRA
29	RPFAM/377/2023 466/2023	PRAMODA KUMAR SETHI-MP	SUKANTA KUMAR DALAI
30	RPFAM/379/2023 814/2023	SIRAJ KUMAR SINGH-MP	GAYATRI PATRA
31	CRLREV/594/2023 815/2023	HARIHAR OJHA-MP	SUBHRANSU BHUSAN MOHANTY
32	CRLREV/600/2023 816/2023	SASMITA PARIDA-MP	RADHIKA HANS
33	CRLREV/601/2023 817/2023	RANJIT KUMAR SAHOO-MP	PRANAB RANJAN CHHATOI
34	CRLREV/601/2022 893/2023	SANDHYARANI MISHRA-MP	SATYABAN SAHOO
35	FAO/490/2023 894/2023	TILATAMA JANI-MP	SATYABAN SAHOO
36	FAO/491/2023 895/2023	SUBASINI MISHRA-MP	SATYABAN SAHOO
37	FAO/492/2023 896/2023	HIMANSHU SETHI-MP	SATYABAN SAHOO
38	FAO/493/2023 897/2023	RANGILA BIBI-MP	SATYABAN SAHOO
39	FAO/494/2023 898/2023	SHUKA BHOI-MP	SATYABAN SAHOO
40	FAO/496/2023 899/2023	SHYAM SUNDAR POW-MP	SATYABAN SAHOO
41	FAO/495/2023 900/2023	ASHIS MITRA-MP	M/S.SAMIR K.MISHRA
42	FAO/633/2012 901/2023	MD.SAJAHAN-MP	M/S.MISS.DEEPALI MOHAPARTRA
43	FAO/602/2016 902/2023	SATYABAN SAHU-MP	DURGESH NARAYAN RATH
44	FAO/497/2023 903/2023	M/S. DEVI KRUPA SOFT DRINKS-MP	AVIJIT PAL
45	FAO/499/2023 1282/2023	NAMITA SABAT-MP	SUNKURU SUDHAKAR RAO (SENIOR ADV.)
46	RSA/329/2023 1283/2023	SURYANARAYAN BARIK-MP	M/S. P.V.RAMDAS
47	RSA/462/2003 1284/2023	SURYANARAYAN BARIK-MP	M/S. P.V.RAMDAS
48	RSA/462/2003 1285/2023	SURYANARAYAN BARIK-MP	M/S. P.V.RAMDAS
49	RSA/462/2003 1286/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
50	RSA/387/2012 1287/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
51	RSA/387/2012 1288/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
52	RSA/387/2012 1289/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
53	RSA/387/2012 1290/2023	DHANESWAR NAIK-MP	M/S.DHANANJAYA MUND
54	RSA/31/2013 1291/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
55	RSA/387/2012 1292/2023	DHANESWAR NAIK-MP	M/S.DHANANJAYA MUND
56	RSA/31/2013 1293/2023	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
57	RSA/387/2012 1294/2023	DHANESWAR NAIK-MP	M/S.DHANANJAYA MUND
	RSA/31/2013		

58	1295/2023 RSA/387/2012	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
59	1296/2023 RSA/387/2012	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
60	1297/2023 RSA/387/2012	ASTAMA BAGARTY-MP	M/S.PRAFULLA KU.RATH
61	1298/2023 RSA/57/2019	SURENDRA NATH JENA-MP	AMIYA KUMAR MOHANTY(A)
62	1299/2023 RSA/57/2019	SURENDRA NATH JENA-MP	AMIYA KUMAR MOHANTY(A)
63	1314/2023 CMP/1370/2023	MANOJ @ MANOJ KUMAR DEY-MP	MAHESWAR MOHANTY
64	1315/2023 CMP/1371/2023	NABA KUMAR MOHANTY-MP	SANJEEV UDGATA
65	1316/2023 CMP/1372/2023	ABHIMANYU JENA-MP	SANTOSH KUMAR DWIVEDY
66	1317/2023 CMP/1018/2018	MANASA MOHANTY-MP	M/S.UMESH CH.PATNAIK
67	1318/2023 CMP/1374/2023	SUKADEBA PRUSTY-MP	H.K.MALIK
68	1319/2023 CMP/1375/2023	LAXMINARAYAN MISHRA-MP	UPENDRA KUMAR SAMAL
69	1320/2023 CMP/1376/2023	LAXMINARAYAN MISHRA-MP	UPENDRA KUMAR SAMAL
70	1321/2023 CMP/1377/2023	TAPASWINI TRIPATHY-MP	TUSAR KUMAR MISHRA
71	1322/2023 CMP/1377/2023	TAPASWINI TRIPATHY-MP	TUSAR KUMAR MISHRA
72	1323/2023 CMP/1378/2023	DIPTIMAYEE SAHU-MP	RABINDRA NATH PRUSTY
73	1324/2023 CMP/1379/2023	PHULA BEWA-MP	BANSHIDHAR BAUG
74	1325/2023 CMP/1380/2023	ATUL KUMAR SHUKLA-MP	SMITA RANJAN PATNAIK
75	1326/2023 CMP/1381/2023	ATUL KUMAR SHUKLA-MP	SMITA RANJAN PATNAIK
76	1327/2023 CMP/1383/2023	DHANESWARI MISHRA-MP	ANUPAM DASH
77	1328/2023 CMP/1383/2023	DHANESWARI MISHRA-MP	ANUPAM DASH
78	1329/2023 CMP/1384/2023	SONALI MOHAPATRA-MP	JYOTI PATNAIK
79	1462/2023 BLAPL/11531/2023	JILANI KHAN-MP	
80	1463/2023 BLAPL/12175/2023	DUSMANTA ROUT-MP	SAMBHRAM DAS
81	1464/2023 BLAPL/12170/2023	NISIKANTA SANA-MP	GOPINATH MISHRA
82	1465/2023 BLAPL/9108/2023	KANHA SAHU-MP	S.S.RAY (2)
83	1466/2023 BLAPL/11949/2023	SUBASH BISOI-MP	
84	1467/2023 BLAPL/8933/2023	PRAHALLAD BEHERA-MP	DEVASHIS PANDA
85	1468/2023 BLAPL/8939/2023	GOBINDA CHANDRA TRIPATHY-MP	AMITAV DAS
86	1469/2023 BLAPL/3142/2023	AJAY BEHERA-MP	
87	1470/2023 BLAPL/10504/2022	KAMALJIT SINGH @ RINKU SINGH-MP	SUSHANTA KUMAR JOSHI, MR.SHYAM MANOHAR
88	1471/2023 BLAPL/3025/2023	SILU @ PABITRA SWAIN-MP	
89	1472/2023	ADITYA NAIK-MP	SUNIL KUMAR PANDA

90	BLAPL/12138/2023 1473/2023	GURPRIT SINGH @ PRIT SINGH-MP	SUSHANTA KUMAR JOSHI, MR.SHYAM MANOHAR
91	BLAPL/10563/2022 1474/2023	SUBRAT NAYAK @ SUBRAT KU. NAYAK-MP	
92	BLAPL/11469/2023 1475/2023	SILA DAVID NAYAK-MP	
93	BLAPL/112/2022 1476/2023	MAHESWAR SAHOO-MP	BHAGABAT PRASAD RATH
94	BLAPL/1008/2023 1477/2023	JITENDRA KUSULIA-MP	SUJATA JENA
95	BLAPL/11010/2023 1478/2023	VINEET LALANI-MP	
96	BLAPL/768/2015 1907/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	SUBRAT SATPATHY
97	MACA/1063/2023 1908/2023	SILAN PRADHAN-MP	PRADEEP KUMAR MISHRA
98	MACA/1064/2023 1909/2023	SAMEET PATNAIK-MP	PRADEEP KUMAR MISHRA
99	MACA/1065/2023 1910/2023	SAMEET PATNAIK-MP	PRADEEP KUMAR MISHRA
100	MACA/1066/2023 1911/2023	SARA DEHURI-MP	B.B.SINGH
101	MACA/1067/2023 1912/2023	SARA DEHURI-MP	B.B.SINGH
102	MACA/1067/2023 1913/2023	BIDYADHARA PRUSTI-MP	BISHNU BRATA SINGH
103	MACA/1068/2023 1914/2023	MALATI RANA-MP	BISHNU BRATA SINGH
104	MACA/1069/2023 1915/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	ABHITOSH SINHA
105	MACA/1070/2023 1916/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	ABHITOSH SINHA
106	MACA/1071/2023 1917/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
107	MACA/1074/2023 1918/2023	DM, ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
108	MACA/820/2023 1919/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
109	MACA/1077/2023 1920/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
110	MACA/1077/2023 1921/2023	SAILENDRI ROUT-MP	BINAYAK PRASAD MOHANTY
111	MACA/1077/2023 1922/2023	BISHNUPRIYA JENA-MP	AMIYA KUMAR MOHANTY
112	MACA/1078/2023 1923/2023	BISHNUPRIYA JENA-MP	AMIYA KUMAR MOHANTY
113	MACA/1078/2023 2276/2023	BABAR KHAN-MP	
114	ABLAPL/12071/2023 2277/2023	BHASKAR NAHAK-MP	
115	ABLAPL/7783/2023 2278/2023	K. JAGDISH RAO @ KALU RAO-MP	
116	ABLAPL/12185/2023 2279/2023	SATYA DEHERI-MP	
117	ABLAPL/12199/2023 2280/2023	SARIF KHAN-MP	BHARAT JALLI
118	ABLAPL/13421/2019 2281/2023	BANSIDHAR DALAI-MP	
119	ABLAPL/10764/2022 2282/2023	BARADE SANKAR@BORADO SANKAR @SANKAR BORADO-MP	
120	ABLAPL/11182/2023 2283/2023	SUSANTA SAHU @ CHUTI-MP	BIRAJA PRASAD NANDA
	ABLAPL/4541/2023		

121	2284/2023 ABLAPL/5042/2023	BAPINA DAS @ ABINASH DAS-MP	
122	2285/2023 ABLAPL/7631/2023	MAMATA DAS @ JANAKI-MP	
123	2286/2023 ABLAPL/10787/2023	ABDUL HATIM @ HATIM KHAN-MP	
124	2287/2023 ABLAPL/10132/2023	KISHAN CHANDRA SAHU-MP	
125	2288/2023 ABLAPL/12003/2023	BIMALA MAJHI-MP	
126	2289/2023 ABLAPL/12154/2023	BANAMALI BHOI-MP	
127	2290/2023 ABLAPL/7819/2023	SIYARAM DAS-MP	
128	2291/2023 ABLAPL/11001/2023	JADEB MAHANANDA-MP	
129	2292/2023 ABLAPL/11203/2023	SAROJ DEHERI-MP	
130	2293/2023 ABLAPL/10775/2023	AJIT DUNGURI @ AJIT KUMAR DUNGURI-MP	
131	2294/2023 ABLAPL/11450/2021	SUBALA MAJHI-MP	
132	2295/2023 ABLAPL/10356/2023	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK-MP	
133	2296/2023 ABLAPL/11717/2023	PRABHAKER DAS @ BHIMA @PRAVAKAR DAS @ VIMA-MP	
134	2297/2023 ABLAPL/9871/2023	KISHORE CHANDRA ROUT-MP	
135	2298/2023 ABLAPL/12009/2023	SISIRKANTA MAHAPATRA-MP	UMAKANTA MAHAPATRA
136	2299/2023 ABLAPL/12313/2023	RAMESH CHANDRA DAS-MP	SATYA NARAYAN MISHRA (4)
137	2300/2023 ABLAPL/9495/2023	SABITA BEHERA-MP	SATYA NARAYAN MISHRA (4)
138	2301/2023 ABLAPL/2567/2023	PHAKIRA BIHARI @ FHAKIRA-MP	SATYA NARAYAN PANDA
139	2302/2023 ABLAPL/12095/2023	DUTIA HATI-MP	
140	2303/2023 ABLAPL/5760/2023	SAHIL KHOSLA-MP	
141	2304/2023 ABLAPL/11689/2023	AKHA @ SK. AKTAR ALLI-MP	
142	2689/2023 CRLA/198/2022	KANDA MAJHI-MP	SURYAKANTA DWIBEDI
143	2690/2023 CRLA/1217/2023	MUNA @ MADAN MOHAN@ MAN MOHAN NAIK-MP	ASIT KUMAR OTTA
144	2691/2023 CRLA/1217/2023	MUNA @ MADAN MOHAN@ MAN MOHAN NAIK-MP	ASIT KUMAR OTTA
145	2692/2023 CRLA/1219/2023	MINA AGARWAL-MP	SATYA MOHANTY
146	2693/2023 CRLA/96/2023	JUNASH MISHAL-MP	SHANTI PRAKASH MOHANTY
147	2694/2023 CRLA/434/2010	AJIT KU.SAHU-MP	M/S.HIMANSHU S.MISHRA
148	2695/2023 CRLA/179/2014	MRUTYUNJAY PATRA-MP	M/S.PRAVASH CH.JENA
149	2696/2023 CRLA/260/2021	NABAKISHORE RANA-MP	BHABANI SHANKAR RAYAGURU
150	2697/2023 CRLA/1220/2023	RAJ KISHORE @ RINKU SETHI @ SETHY-MP	AMITAV TRIPATHY
151	2698/2023 CRLA/573/2023	PRABHAT@PRAVAT KUMAR SETHI-MP	SURENDRA KUMAR BISWAL
152	2699/2023	RAJ KISHORE @ RINKU SETHI @ SETHY-MP	AMITAV TRIPATHY

153	CRLA/1220/2023 3343/2023	MANORAMA SINGH-MP	
154	CRLMC/2686/2022 3344/2023	PRAVASH SINGH @ PRAVAS KUMAR SINGH-MP	PRIYA RANJAN SINGH
155	CRLMC/4937/2023 3345/2023	GOPAL MEHER-MP	DURLLABHA RANJAN MISHRA
156	CRLMC/4941/2023 3346/2023	BHAGABAN DASH-MP	
157	CRLMC/4410/2023 3347/2023	JITU NAIK@JITENDRA NAIK-MP	
158	CRLMC/4415/2023 3348/2023	SONALI MUDULI-MP	PRANGYANANDA PATTANAIAK
159	CRLMC/4458/2023 3349/2023	RABINDRA KUMAR SAMANTARAY-MP	KABIRAJ PRADHAN
160	CRLMC/4945/2023 3350/2023	PRADIPTA KUMAR DAS-MP	LENIN RAJ K
161	CRLMC/4946/2023 3351/2023	RABINDRA KUMAR SAMANTARAY-MP	KABIRAJ PRADHAN
162	CRLMC/4947/2023 3352/2023	RABINDRA KUMAR SAMANTARAY-MP	KABIRAJ PRADHAN
163	CRLMC/4948/2023 3353/2023	SK.SADAB KADIR-MP	DEVASHIS PANDA
164	CRLMC/379/2023 3354/2023	ARJUN PANDA-MP	
165	CRLMC/3871/2023 3355/2023	ARJUN PANDA-MP	
166	CRLMC/3870/2023 3356/2023	PAPU BEHERA @ MANIA-MP	PRAJIT KUMAR PRADHAN
167	CRLMC/4952/2023 3357/2023	SATYA BIJAYA SAMANTARAY-MP	BIBHUTI BHUSAN CHOUDHURY
168	CRLMC/4953/2023 8043/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
169	WA/2749/2023 8044/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
170	WA/2749/2023 8045/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
171	WA/2749/2023 8046/2023	STATE OF ODISHA-MP	SUBHASHISH PATTNAIK,A.G.A
172	WA/2750/2023 8047/2023	STATE OF ODISHA-MP	SUBHASHISH PATTNAIK,A.G.A
173	WA/2750/2023 8048/2023	STATE OF ODISHA-MP	SUBHASHISH PATTNAIK,A.G.A
174	WA/2750/2023 8049/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
175	WA/2751/2023 8050/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
176	WA/2751/2023 17520/2023	BHAGABAN MOHANI-MP	SATYAJIT MOHAPATRA
177	WP(C)/36240/2023 17521/2023	BHAKTA BIHARI MISHRA-MP	SACHIDANANDA SAHOO
178	WP(C)/36241/2023 17522/2023	RAKESH NAG-MP	SURYAKANTA DASH
179	WP(C)/36243/2023 17523/2023	PINKU CHANDRA MOHANTY-MP	SURYAKANTA DASH
180	WP(C)/36244/2023 17524/2023	BIMALINI BHARATI-MP	DR. JITENDRA KUMAR LENKA
181	WP(C)/31988/2023 17525/2023	MANORANJAN BEHERA-MP	SUDEEP KUMAR SARANGI
182	WP(C)/35093/2023 17526/2023	PADMANAV BEHERA-MP	SAILESH DAS
183	WP(C)/23564/2023 17527/2023	NAKULA MAJHI-MP	
	WP(C)/3717/2016		

184	17528/2023 WP(C)/3720/2016	PRAMOD KHORA-MP	
185	17529/2023 WP(C)/3715/2016	BHAGIRATHI MAJHI-MP	
186	17530/2023 WP(C)/28403/2023	BIPINI BIHARI SAHOO-MP	SARATHI JYOTI MOHANTY
187	17531/2023 WP(C)/36255/2023	UMESH CHANDRA SAHOO-MP	AGASTI KANUNGO
188	17532/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
189	17533/2023 WP(C)/35381/2023	AJAYA KUMAR MALLIK-MP	
190	17534/2023 WP(C)/36259/2023	MADAN MOHAN BARAL-MP	SAIBRATA RATH
191	17535/2023 WP(C)/36261/2023	BANAMALI PRUSTY-MP	PRASANNA KUMAR RATH
192	17536/2023 WP(C)/36261/2023	BANAMALI PRUSTY-MP	PRASANNA KUMAR RATH
193	17537/2023 WP(C)/36264/2023	SANTOSH KUMAR PUJARI-MP	ASHOK KUMAR MOHANTY
194	17538/2023 WP(C)/36265/2023	RAGHUDEIPUR PACS LTD. KENDRAPARA-MP	SAIBRATA RATH
195	17539/2023 WP(C)/36266/2023	JADUMANI BEHERA-MP	SOUMYA MISHRA
196	17540/2023 WP(C)/36267/2023	BISWANATH SAHOO-MP	SUKANTA KUMAR NAYAK
197	17541/2023 WP(C)/36046/2020	DILIP KUMAR SABAR-MP	ADITYA N.DAS
198	17542/2023 WP(C)/36975/2020	PRAKASH KUMAR MALIK-MP	ADITYA N.DAS
199	17543/2023 WP(C)/36272/2023	UPENDRA PRASAD NAYAK-MP	PRADEEP KUMAR DAS
200	17544/2023 WP(C)/36274/2023	SARAT CHANDRA MOHAPATRA-MP	PRADEEP KUMAR DAS
201	17545/2023 WP(C)/17758/2022	DEBASHIS BHOI-MP	RANJIT MOHANTY
202	17546/2023 WP(C)/16389/2023	KULAMANI BEHERA-MP	AJIT KUMAR TRIPATHY
203	17547/2023 WP(C)/36290/2023	GIRIJA PRASAD PARIDA-MP	DEEPALI MAHAPATRA
204	17548/2023 WP(C)/36254/2023	MIHIR KUMAR JENA-MP	
205	17548/2023 WP(C)/36293/2023	SABITA JAISWAL-MP	DAYANIDHI MOHANTY
206	17549/2023 WP(C)/36310/2023	BHARATI PANDA-MP	SAROJ KUMAR DASH
207	17549/2023 WP(C)/30291/2023	RAJENDRA KUMAR DHAL-MP	
208	17550/2023 WP(C)/30293/2023	RAJENDRA KUMAR DHAL-MP	
209	17550/2023 WP(C)/36314/2023	RAJKUMAR MUKHI-MP	KRISHNA CHANDRA SAHU
210	17551/2023 WP(C)/16909/2018	GURU NANAK PUBLIC SCHOOL-MP	M/S.PRAFULLA KUMAR RATH
211	17551/2023 WP(C)/38164/2021	BRUNDABAN SAMAL-MP	K.RAY
212	17552/2023 WP(C)/36296/2023	AMARENDRA RANASINGH-MP	SUKANTA KUMAR DALAI
213	17552/2023 WP(C)/36315/2023	MAHESH KUMAR NIAL-MP	MOHENDRA KUMAR MOHAPATRO
214	17553/2023 WP(C)/33929/2023	NAMITA SAHOO-MP	RANJIT KUMAR LENKA
215	17553/2023	M/S HINDUJA NATIONAL POWER CORP. LTD., HYDERABAD-MP	

216	WP(C)/34206/2023 17554/2023	GALUA G.P., KHURDA-MP	SUKANTA KUMAR DALAI
217	WP(C)/36298/2023 17554/2023	SWAGTIKA DAS-MP	TAPASWINI SINHA
218	WP(C)/36321/2023 17555/2023	DEBADATTA MOHAPATRA-MP	PRASANTA KUMAR TRIPATHY
219	WP(C)/36323/2023 17556/2023	BHAGYA KAMAL BOITAI-MP	UPENDRA KUMAR SAMAL
220	WP(C)/36325/2023 17557/2023	AMBIKA SUNA-MP	BIBEKANANDA BHUYAN
221	WP(C)/36326/2023 17558/2023	DASARATHA SAHOO-MP	SUKANTA KUMAR DALAI
222	WP(C)/36327/2023 17559/2023	SANATAN MAJHI-MP	M/S.MANAS CHAND
223	WP(C)/19928/2016 17560/2023	RANISH DHAL-MP	SANKARACHARYA CHOUDHURY
224	WP(C)/36330/2023 17561/2023	RANISH DHAL-MP	SANKARACHARYA CHOUDHURY
225	WP(C)/36330/2023 17562/2023	MORAMORI G.P., KHURDA-MP	SUKANTA KUMAR DALAI
226	WP(C)/36331/2023 17563/2023	M/S. A.K. MOHANTY CONSTRUCTIONS PVT. LTD., KHURDA-MP	SUKANTA KUMAR DALAI
227	WP(C)/36333/2023 17564/2023	DAMODAR DAS-MP	LAXMI PRASAD DWIVEDY
228	WP(C)/35417/2022 17565/2023	ANURAG PATTANAYAK-MP	SANTOSH KUMAR DWIVEDY
229	WP(C)/36339/2023 17566/2023	DHINCHAND PRADHAN-MP	SATYA RANJAN MULIA
230	WP(C)/36340/2023 17567/2023	MAMATA DEHURY-MP	M/S.TUSAR KUMAR MISHRA
231	WP(C)/6786/2019 17568/2023	SWAGATIKA DEO-MP	TUSAR KUMAR MISHRA
232	WP(C)/36342/2023 17569/2023	NARESH MOHANTY-MP	TUSAR KUMAR MISHRA
233	WP(C)/36343/2023 17570/2023	NARESH MOHANTY-MP	TUSAR KUMAR MISHRA
234	WP(C)/36344/2023 17571/2023	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BESRUMPPAL	BESRUMPPAL
235	WP(C)/31450/2023 17572/2023	BISIKESHAN SAHOO-MP	NIRANJAN LENKA
236	WP(C)/36347/2023 17573/2023	PRADEEP KUMAR ROUSTRAY-MP	TUNA SAHU
237	WP(C)/36348/2023 17574/2023	BABITARANI PATEL-MP	PRINCE PATNAIK
238	WP(C)/36349/2023 17575/2023	DILIP KUMAR DAS-MP	
239	WP(C)/27945/2023 17576/2023	RAJA ARDHENDU SEKHAR MOHANTY-MP	DEVASHIS PANDA
240	WP(C)/36353/2023 17577/2023	PRANAB ROUSTRAY-MP	MANMAYA KUMAR DASH
241	WP(C)/36354/2023 17578/2023	DIPTI RANJAN RAY-MP	GYANA RANJAN SETHI
242	WP(C)/36357/2023 17579/2023	M/S. SAROJ KUMAR SHARMA-MP	SUKANTA KUMAR DALAI
243	WP(C)/36359/2023 17580/2023	M/S. SAROJ KUMAR SHARMA-MP	SUKANTA KUMAR DALAI
244	WP(C)/36361/2023 17581/2023	SARAT KUMAR SAHOO-MP	GYANA RANJAN SETHI
245	WP(C)/36360/2023 17582/2023	M/S PRAMILA CONSTRUCTION AND BUILDERS PVT. LTDS, BESRUMPPAL	BESRUMPPAL
246	WP(C)/36362/2023 17583/2023	M/S. SAROJ KUMAR SHARMA-MP	SUKANTA KUMAR DALAI
246	WP(C)/36363/2023		

247	17584/2023 WP(C)/23799/2017	SUDARSAN BARIK-MP	
248	17585/2023 WP(C)/36364/2023	CHOUDHURY TUSHARKANT KANUNGO-MP	GYANA RANJAN SETHI
249	17586/2023 WP(C)/34587/2023	TIKI BACHELI-MP	AMIT PRASAD BOSE
250	17587/2023 WP(C)/36376/2023	PRIYADARSHINEE BEHERA-MP	SAUBHAGYA KUMAR SAMAL
251	17588/2023 WP(C)/5059/2020	THE UTKAL UNIVERSITY-MP	
252	17589/2023 WP(C)/36380/2023	R. SURYA PRAKASH RAO-MP	SAUBHAGYA KUMAR SAMAL
253	17590/2023 WP(C)/36381/2023	LALATENDU SASAMAL-MP	LAXMIKANTA MOHANTY
254	17591/2023 WP(C)/34561/2023	HADIBANDHU SAHOO-MP	JUDHISTIR SAHOO
255	17592/2023 WP(C)/36384/2023	GHANASHYAM MALIK-MP	DHARMENDRA SETHY
256	17593/2023 WP(C)/36385/2023	PRAFULLA KUMAR MAHAPATRA-MP	AMITABH MISHRA
257	17594/2023 WP(C)/36387/2023	CHITARANJAN PATRA @ CHITTARANJAN PATRA-MP	SOUMYA RANJAN MOHANTY
258	17595/2023 WP(C)/4327/2018	PRADIPTA KUMAR ROUT-MP	M/S.PRADEEP KUMAR KHUNTIA
259	17596/2023 WP(C)/36388/2023	MADHUMITA PANDA-MP	SUKANTA KUMAR NAYAK
260	17597/2023 WP(C)/9785/2019	CHANDRA SEKHAR ROUT-MP	
261	17598/2023 WP(C)/9787/2019	ANIL KUMAR TIWARI-MP	
262	17599/2023 WP(C)/36395/2023	SAILENDRA NARAYAN MOHANTY-MP	SOHAN MISHRA
263	17600/2023 WP(C)/36396/2023	MAHESWARI NURSING COLLEGE, BARGARH-MP	PAMI RATH
264	17601/2023 WP(C)/36399/2023	MANAS KUMAR NAYAK-MP	BHABANI SHANKAR RAYAGURU
265	17602/2023 WP(C)/32512/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
266	17603/2023 WP(C)/32513/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
267	17604/2023 WP(C)/32516/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
268	17605/2023 WP(C)/36401/2023	JYOTSNA BEHERA-MP	SUKANTA KUMAR DALAI
269	17606/2023 WP(C)/32518/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
270	17607/2023 WP(C)/32523/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
271	17608/2023 WP(C)/32658/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
272	17609/2023 WP(C)/32662/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
273	17610/2023 WP(C)/36393/2023	G. NAGESWAR RAO-MP	SIDHARTH PRASAD DAS
274	17611/2023 WP(C)/32666/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
275	17612/2023 WP(C)/32673/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
276	17613/2023 WP(C)/32677/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
277	17614/2023 WP(C)/32682/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
278	17615/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA

279	WP(C)/32684/2023 17616/2023	MIR SAMIRUDDIN-MP	SUBHADUTTA ROUTRAY
280	WP(C)/23146/2023 17617/2023	SHASHIKANTA SWAIN-MP	M/S.
281	WP(C)/21423/2021 17618/2023	PUSPITA JENA-MP	BHABANI SANKAR TRIPATHY (1)
282	WP(C)/26985/2023 17619/2023	RANJIT KUMAR MALLIK-MP	
283	WP(C)/33366/2023 17620/2023	RANJAN KUMAR GOMANGO-MP	SIDHARTH PRASAD DAS
284	WP(C)/36397/2023 17621/2023	M/S. SAI OM TOURS AND TRANSPORTS PVT. LTD. PURI-MP	VIJIT PATNAIK
285	WP(C)/34229/2023 17622/2023	MRUNALINI MALLICK-MP	RAJKISHORE SAHOO
286	WP(C)/36403/2023 17623/2023	SHRADHANJALI MISHRA-MP	Anupam Dash
287	WP(C)/36404/2023 17624/2023	GOLEKH BIHARI SWAIN-MP	BADRINARAYAN PANDA
288	WP(C)/36405/2023 17625/2023	SUSAMA SENAPATI-MP	SOUMYA MISHRA
	WP(C)/36412/2023		